

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 232/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Sanjay P. Kangralkar & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri K.R. Kumar	Ld. Counsel		
Mr. Appa Rao	Counsel	886670905	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri Raja Sripathi Rao	Ld. Counsel	9948221662	
B. Dileep Kumar	Counsel	888661115	

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao and Shri B. Dileep Kumar, Ld. Counsels for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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